

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.10.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7192 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 539 of 2024	NTS Scaffoldings Pvt. Ltd. Vs. Supreme Infrastructure India Ltd.	Gursat Singh Vachher
2.	I.A. No. 7193 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 539 of 2024	Raghav Shuttering House Vs. Supreme Infrastructure India Ltd.	Gursat Singh Vachher
3.	I.A. No. 7199 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 539 of 2024	Govind Shuttering Store Vs. Supreme Infrastructure India Ltd.	Gursat Singh Vachher
4.	I.A. No. 7291 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 541 of 2021	Santosh Ramesh Patange Vs. Rajiv Chakraborty & Anr.	N.U. Ahmed
5.	I.A. No. 7315 of 2024 in Comp. App. (AT) No. ___ of 2024	Siddharth Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	Rajive Maini
6.	I.A. No. 7320 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Micro Turner Vs. Committee of Creditors (Through Resolution Professional)	Siddharth Batra
7.	I.A. No. 7322 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Supriya Singh & Ors. Vs. Ansal Urban Condominium Pvt. Ltd. & Anr.	Vivek Kumar

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